

Committee & Debatable Section
Part I—Questions and Answers
Bills
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THE
PARLIAMENTARY DEBATES
(Part I—Questions and Answers)
OFFICIAL REPORT

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HOUSE OF THE PEOPLE

Tuesday, 15th July, 1952

The House met at a Quarter Past
Eight of the Clock.

[MR. SPEAKER in the Chair]

ORAL ANSWERS TO QUESTIONS

UNESCO TECHNICAL ASSISTANCE
PROGRAMME

*1754. **Sardar Hukam Singh:** (a) Will the Minister of Education be pleased to state whether UNESCO provided any specialists to India during the year 1951-52 under the UNESCO Technical Assistance Programme?

(b) If so, when are they expected to arrive?

The Parliamentary Secretary to the Minister of Education and Natural Resources and Scientific Research (**Shri K. D. Malaviya**): (a) and (b). Yes. Unesco has agreed to provide 10 specialists for work in laboratories and institutions. Six of them have already come to India and negotiations are in progress regarding the rest.

Sardar Hukam Singh: To which technical institutions have these experts been assigned?

Shri K. D. Malaviya: Three of them have been assigned to the Indian Institute of Technology at Kharagpur, one to Lucknow, one to Poona, and one to the Delhi National Physical Laboratory.

Sardar Hukam Singh: Have the Unesco provided us the scientific equipment required?

Shri K. D. Malaviya: We have requested for certain equipments, and they have promised us some equipments worth about 30,000 dollars, but they have not yet arrived.

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Sardar Hukam Singh: May I know whether a scientific documentation centre is going to be established under this scheme?

Shri K. D. Malaviya: I will require notice for that.

Sardar Hukam Singh: May I know the number of Indians that have been given fellowships of the Unesco for training in these centres?

Shri K. D. Malaviya: I have not got the number here.

Shri M. S. Gurupadaswamy: May I know from which countries these experts have been drawn and for how many years they will stay in India?

Shri K. D. Malaviya: There are different agreements with these experts, and the agreement has been between the Unesco and the experts, but many of them are German experts.

Shri N. M. Lingam: Has any technician been sent to the Madras Institute of Technology? If not, why not?

Shri K. D. Malaviya: They have not been sent to the Madras Institute of Technology.

Shri S. C. Samanta: May I know, Sir, whether it is a fact that Unesco scholarships are being granted to those institutions only where these experts will be engaged?

Shri K. D. Malaviya: I am not aware of this.

TECHNICAL CO-OPERATIVE PROGRAMME

*1755. **Shri Barman:** Will the Minister of Finance be pleased to state:

(a) the total amount that is available at present for the Technical Co-operative Programme as envisaged by Technical Co-operative Agreement of 5th January, 1952;

(b) what are the agreed projects undertaken or approved so far and

what are the estimates under respective projects; and

(c) what is the constitution of the Central Committee as proposed under article IV of the Agreement?

The Minister of State for Finance (Shri Tyagi): (a) and (b). The total contribution by the U. S. Government would be \$ 50 million and the provision by India of Rs. 41 crores. The details regarding eight of the agreed projects would be found in the 8 Operational Agreements, copies of which were laid on the Table of the House on the 11th June, 1952, in reply to Starred Question No. 713 and the balance of the 3 agreed projects in the 3 Operational Agreements, copies of which were placed on the Table of the House on the 25th June, 1952, in reply to Unstarred Question No. 253.

(c) The Planning Commission has been designated as the Central Committee.

Shri Barman: May I know, Sir, whether the community development project is one of these eleven programmes?

Shri Tyagi: Community development is one of the programmes.

Shri Barman: What is the part of the country that will be covered by the present agreement by these development projects?

Shri Tyagi: The whole of India is covered by the present agreement. The operations, according to these agreements, are spread over practically the whole of India.

Shri Barman: No doubt it is spread all over the country, but it will, I understand, cover only a fraction of the area in India so far as the present development projects which have been agreed to are concerned. My question is what is the next stage to fulfil this programme all over the country, whether aid will be coming from America to fulfil our programme so far as the rest of the country is concerned?

Shri Tyagi: As regards the spreading over of the activities according to the programme all over the country is concerned, I might just inform the hon. Member that there are programmes for instance, import of steel for agriculture. Wherever it is needed, steel will be supplied. Then there is equipment for locust control; then there is soil fertility and fertiliser used, marine fisheries etc. Wherever the needs are in accordance with the programme, operations will be taken up there.

Shri Barman: So far as the village development programme is concerned, that is an agricultural scheme prima-

rily. I want to know whether further help will be coming from the U.S.A. in order to cover the rest of the country.

Shri Tyagi: It all depends upon the manner in which this programme is to be conducted, and it is rather too early for me to give a forecast now as to whether the aid will come from America, or whether the locality itself will be put on such a level as to carry on its life on a self-sufficient basis.

Shri S. C. Samanta: May I know, Sir, whether the Malaria Control scheme under Agreement No. 9 has been handled as yet, and if so, how much money has been spent on it?

Shri Tyagi: I am sorry, Sir, I have not got the figures just ready at hand, but if the hon. Member is pleased to give me notice, I will give a detailed reply.

संयुक्त स्कंध समवाय

*१७५६. सेठ गोविन्द दास : क्या

बिन्न मंत्री यह बतलाने की कृपा करेंगे :

(क) उन संयुक्त स्कंध समवायों की संख्या, जिन्होंने पूँजी-निर्गमन के लिये आवेदन दिये ;

(ख) १९५१-५२ में कुल कितनी पूँजी-राशि के लिये आवेदन दिये गये ; और

(ग) कितनी पूँजी के निर्गमन की स्वीकृति दीगयी ?

The Minister of State for Finance (Shri Tyagi): (a) to (c). Information in the exact form desired by the hon. Member is not readily available. 397 applications for permission to issue capital totalling Rs. 64.32 crores were disposed of during 1951-52. Out of these, consent was granted for a total issue of Rs. 56.17 crores.

सेठ गोविन्द दास : क्या माननीय मंत्री जी के पास इस बात की भी रिपोर्ट यह कम्पनियां भेजती हैं कि जितनी इजाजत उन को अपनी पूँजी के शेयर बेचने की मिलती है उस में से कितने शेयर बिक जाते हैं ?

श्री त्यागी : जी हां, इस किस्म की इत्तला मुहैया की जाती है ।